

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: WEST DISTRICT DELHI

ORDER

In compliance of the directions received from the Hon'ble High Court of Delhi, New Delhi vide order bearing No.46/DHC/Gaz./G-7/VI.E.2(a)/2023 dated 01-11-2023 through the office of Ld. Principal District and Sessions Judge, West District, Delhi vide endorsement No. 39808-39835/F.5(3)/Gaz./PDJ/West/2023 dated Delhi the 02-11-2023, the courts of Ld. Metroplitan Magistrates of West District, Delhi mentioned in Column No. 2 are hereby directed to transfer all those pending challans in which the persons challaned had opted "To Contest" on platform of Virtual Traffic Court, which at present are pending adjudication beofe their respetive courts to the court Digital Traffic Court, West Tis Hazari Courts Delhi, as mentioned in Column No. 3, immediately, for disposal as per law.

Sl. No. (1)	Name of the Court Transferror Court (2)	Name of the Court Transferee Court (3)
1.	Sh. Anshul Mehta, Ld. MM-01	Ms. Charan Salwan, Digital Traffic Court West District, Delhi
2.	Sh. P. Bhargav Rao, Ld. MM-03	
3.	Sh. Shubham Devadiya, Ld. MM-05	
4.	Evening Court No.5	
5	Evening Court No. 6	

(RUBY NEERAJ KUMAR)
Addl. Chief Metropolitan Magistrate
West District, Delhi

Dated, Delhi the ... 8-11-2023

No. 3741-3795 CMM(West)/Misc./2023

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Principal District & Sessions Judge, (HQ), Delhi
03. The Principal District & Sessions Judge, (West), Delhi
04. The Principal District & Sessions Judge all district Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi,
07. The Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. Law Officer, Tihar Jail, Delhi/New Delhi.
14. For Uploading on centralized web-site through LAYERS
15. . The Reader to court of undersigned.
16. The Cash Branch, West District, Tis Hazari Courts, Delhi.
17. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
18. Office file

(RUBY NEERAJ KUMAR)
Addl. Chief Metropolitan Magistrate
West District, Delhi